TV Transmitter at Kharapather in Shimla ...

2420. SHRI ASHIS SEN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have sanctioned a T.V. Transmitter in Kharapather in Shimla District;

(b) whether Government have received any representation in this regard; and

(c) if so, what action has been taken by Government in this regard?

THE MINISTER OF INFORMA-TION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) to (c) Requests for the establishment of a TV transmitted at Kharapather in Shimla district of Himachal Pradesh have been received from time to time. Whereas Kharapathar is expected to receive TV service from the high power (IKW) TV transmitter under implementation at Shimla subject to local topographical conditions, there is no approved scheme at present to set up a separate TV transmitter at Kharapather. It is the endeavour of the Government to further improve TV service in the area, as expeditiously as possible, but this shall depend upon the availability of funds for the purpose.

Criteria for inclusion of a Language in Eighth Schedule of Constitution

2421. SHRI RATNA BAHADUR RAI: Will the Minister of HOME AF-FAIRS be pleased to state:

(a) what ar_e the criteria for a language to be included in the Eighth Schedule of the Constitution;

(b) whether the languages other than those included in the Eighth Schedule of the Constitution are recognised and used for Official purposes in various States of the country; and

(c) if so, what are these languages State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) No such criteria have been laid down in the Constitution.

(b) Yes, Sir.

(c) Statement is enclosed.

Statement

Languages other than those included in the Eighth Schedule to the Constitution which are recognised and used for official purposes in various states

SI. No.	Name					Name of the State					
(1)		t of the	(2)								(3)
1	Bodo -									 ,	Assam
2	Konkani			•			•	•			Goa
3	Manipuri			٠	•		•				Manipur
4	Mizo .	٠	•	٠		•	•				Mizoram
5	Nepali .		•	•	•	•		,	,		(i) Sikkim
											(ii) West Benga

(1)		 (2)	 	 					(3)
6 7 8	Bhutia] Lepcha } Limbu }				•		•	•	Sikkim
9	Kikbarak		••	•		•	•		Tripura
10	English			•		·			 (i) Arunachal Pradesh (ii) J&K (iii) Kerala (iv) Karnataka (v) Manipur (vi) Meghalaya (vii) Mizoram (viii) Tamil Nadu (ix) Tripura (x) Nagaland

*For the three HillSub-divisions of Darjeeling, Kurseong and Kalimpong.

National Highways in Arunachal Pradesh

2422. SHRI NYODEK YONGGAM: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Government are considering the construction of National Highways t_0 link all districts of. Arunachal Pradesh for rapid economic development of the state;

(b) if so, the details thereof; and

(c) by when the project will be approved by Government for implementation?

THE MINISTER OF SURFACE TRANSPORT (SHRI K. P. UNNI-KRISHNAN): (a) No, Sir.

(b) and (c) Do not arise.

Arms training to Chakmas by NSCN

2423. SHRI NYODEK YONGGAM: Will the Minister of HOME AFFAIRS be pleased; to state:

(a) whether Government are aware that 500 CHAKMA refugee youths settled in Arunachal Pradesh are undergoing arms training at PATKAI HILLS under the supervision of NSCN (National Socialist Council of Nagaland) for subversive activities;

(b) whether Government are also aware that the trained Chakma Youths now intend to sneak into Arunachal Pradesh; and

(c) if so, what action Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b) No such report has been received in this regard.

(c) Does not arise.

Memorandum of Assam Rifles personnel

2424. SHRI SAMAR MUKHERJEE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a memorandum dated the 15th February, 1990 addressed to the Prime Minister and Home Minister has been received from some members of Assam Rifles who were ousted from service;

(b) if so, the details thereof;